

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF ELKEN INTERNATIONAL INDIA PRIVATE LIMITED

1.	NAME OF THE COROPRATE PERSON	ELKEN INTERNATIONAL INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20 December 2002
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES - BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U01551KA2002PTC032972
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	No. 25, 2nd Floor, 8th Main, Vasanth Nagar Bangalore -560052, Karnataka
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14 December 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY, HOTEL ANNAPOORNA ROAD), COIMBATORE – 641038 Email: vasudevangopu.ip@gmail.com vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	13 January 2023

Notice is hereby given that the ELKEN INTERNATIONAL INDIA PRIVATE LIMITED has commenced voluntary liquidation on 14 December 2022.

The stakeholders of ELKEN INTERNATIONAL INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 13 January 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15 December 2022
Place: Coimbatore



VASUDEVAN GOPU
Liquidator of Elken International India Private Limited
IP Reg No:IBBI/IPA-002/IP-N00291/2017-18/10849